

ITEM NO.24

REGISTRAR COURT. 1

SECTION XI-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Petition(s) for Special Leave to Appeal (C) No(s). 3649/2023

CHERIYAN T. THACHETTU

Petitioner(s)

VERSUS

LEELAMMA THOMAS & ORS.

Respondent(s)

WITH

SLP(C) No. 5636/2023 (XI-A)

Date : 23-08-2023 This petition was called on for hearing today.

For Petitioner(s)

Ms. Miranda Solaman, Adv.

Mr. P. S. Sudheer, AOR

Mr. Abid Ali Beeran P, AOR

For Respondent(s)

Mr. Akhil Abraham, Adv.

Ms. Neelam Saini, Adv.

Ms. Anju Kanodiya, Adv.

Mr. Himinder Lal, AOR

Mr. Abid Ali Beeran P, AOR

UPON hearing the counsel the Court made the following

O R D E R

SLP(C) No. 5636/2023

Respondent Nos.1 to 3 have failed to file counter affidavit, despite last opportunity having been granted, as such, further opportunity stands declined.

SLP(C) No. 3649/2023

Respondent Nos.2 and 3 have failed to file counter affidavit, despite last opportunity having been granted, as such, further opportunity stands declined.

Contd...

Service is complete on respondent Nos.4 and 5 but none has entered appearance.

Despite last opportunity having been granted, Ld.Counsel for the petitioner has neither taken fresh steps nor filed fresh particulars in respect of respondent Nos.1,6 and 7.

Registry to process the matter for listing before the Hon'ble Judge in Chambers for necessary directions.

H. SHASHIDHARA SHETTY
Registrar